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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	IA 49/17 in TP 69/16	For filing objection	397/ 398	Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM		
B.S.VENKA	TVD cate	Resp.	Var	
99459	22530			

No representation for petitioner. Counsel for respondent is present. IA No.49/17 is taken up today. For filing objections, list it on 09.10.2017 as connected matter is also listed to the same date.

MEMBER (J)

MEMBER (T)